



**OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM**

Memo No.DJHjj/21/850-857

Dated: 09.08.2021

**ORDER**

In view of the directions of Assam State Legal Service Authority (A.S.L.S.A), Assam, vide its letter dated 09.08.2021, a District Level Sub-Committee to deal with all category of Cases for the upcoming National Lok Adalat is being formed in the District of Hojai with the following members:

1. The District & Sessions Judge, Hojai.
2. The Chief Judicial Magistrate, Hojai.
3. The Secretary, District Legal Service Authority, Hojai.
4. The Sub-Divisional Judicial Magistrate, Hojai.
5. The Judicial Magistrate First Class(1), Hojai.
6. The Munsiff, cum Judicial Magistrate First Class, Hojai.
7. The Judicial Magistrate First Class(2), Hojai.

**The first meeting of the Committee will be held on 10.08.2021 at 10.00 A.M.**

Inform accordingly.

  
(Sri Aditya Hazarika)  
District & Sessions Judge, Hojai  
Sankardev Nagar. Assam  
District & Sessions Judge  
Hojai

**Memo No. DJHj/21/**

**Date:09.08.2021**

Copy for information to:

1. Chief Judicial Magistrate Cum Civil Judge & Assistant Sessions Judge, Sankardev Nagar, Hojai, Assam, for information.
2. Secretary D.L.S.A, Sankardev Nagar, Hojai, Assam, for information.
3. S.D.J.M, Sankardev Nagar, Hojai, Assam, for information.
4. J.M.F.C (1) Sankardev Nagar, Hojai, Assam, for information.
5. Munsiff Cum J.M.F.C, Sankardev Nagar, Hojai, Assam, for information.
6. J.M.F.C(2) Sankardev Nagar, Hojai, Assam, for information.
7. The System Assistant, Hojai to upload it in the official website.
8. Office Copy.

(Sri Aditya Hazarika)  
District & Sessions Judge, Hojai  
Sankardev Nagar, Assam

District & Sessions Judge  
Hojai